

चैनल का है उसे चार से बढ़ाकर 10 का किया जाय। हमारे मिले हिसार में जो पोजिशन है उसके अनुसार वहाँ टेलीफोन एक्सचेंज की 8 हजार लाइनें हैं जिनमें 3 हजार इलेक्ट्रॉनिक और 5 हजार ग्रामी सीधी लाइनों वाला टेलीफोन एक्सचेंज है जो कभी ठीक नहीं रहता है। वेटिंग लिस्ट में 5 हजार लोग पड़े हुये हैं। इस हावेल में हरियाणा का सबसे बड़ा शहर जहाँ कि गेजेटेशनल इंस्टीट्यूशन है, एगिया की सबसे बड़ी एग्रीकल्चरल यूनिवर्सिटी हिसार में है, सबसे बड़ा वैटरनरी कालेज है, मेडिकल कालेज है, इंजीनियरिंग कालेज है, जो हर बात में आगे है, ग्राम मंडी है, वहाँ पर टेलीफोन की व्यवस्था इतनी खराब हो तो उस के लिये मैं सरकार का ध्यान आपके माध्यम से दिलाना चाहता हूँ कि इस टेलीफोन एक्सचेंज को इलेक्ट्रॉनिक किया जाये और सारा सिस्टम इलेक्ट्रॉनिक किया जाय ताकि इसका ठीक से सुधार हो सके। आदरणीय महोदया, मैं आपका द्वारा सरकार से प्रार्थना करूँगा कि इस एच. टी.डी. सिस्टम की जो इलेक्ट्रॉनिक व्यवस्था है वह तो ठीक है बाकी बहुत सारे मेबर पालिया-मेंट और एम.एल.एज के टेलीफोन भी ठीक नहीं रहते हैं। कुछ जो इलेक्ट्रॉनिक सिस्टम हुआ है वह तो ठीक है। इस लिये सरकार को कहा जाये कि इसको ठीक किया जाय ताकि वहाँ का प्रबन्ध ठीक हो, वहाँ के व्यापारियों को बढ़ावा मिले। वहाँ जितने व्यापारी हैं, बड़े बड़े अफसर हैं, इंस्टीट्यूशन हैं, उनका सारा टेलीफोन सिस्टम ठीक हो सके, यही मेरी आप से प्रार्थना है।

LAW AND ORDER SITUATION IN TRIPURA

DR. B.B. DUTTA (Nominated):
Madam Deputy Chairman, through you, I would like to draw the attention of this august House to the alarming situation that has developed in respect of law and order in Tripura.

Madam, I got a telephone call even this morning. Two women have been raped by the leaders, by the

members, of the so-called Co-ordination Committee, which is a very dreaded body in the scheme of the Left Front. This is an unofficial body which manages the official postings and transfers in the State of Tripura.

In similar incidents during the last ten-days—today is 11th—about thirty people have been killed. This is what one finds when one goes through the day-to-day report. A number of people have been kidnapped; most of them women. Some are not traceable yet. If you go back and see what happened in the months of April, May, June and July, you find there is a pattern. It is happening everyday. I have got the official figures, Madam. Since the Left Front Government came to power in Tripura, from that date till April 1994—during the first 12 months—the estimated number of murders committed, according to the official figure, is 100. Unnatural deaths were 992. Now, "unnatural death" is a very misleading title. It means a lot of things. There are a lot of murders committed under this category. Then, dacoity and robbery, 531. Rioting, 515 Under crime against women, including kidnapping, the figure is a staggering 485 over a 12 month period. So, these are figures for the first 12 months, and there is no sign of any abatement in these figures. They are going higher and higher.

Now that the panchayat elections have been declared, the situation has become more volatile. In a State like Tripura where every village and every family is highly politicized, where there is a political polarization between the Left Front and the Congress, you can see 2,000 candidates elected unopposed, uncontested, because it is not possible for people to contest elections in those areas. There 211a parishads were elected unopposed! Where political parties cannot satisfy their members in the process of nominations, they have to antagonize so many people because there are so many people willing to

(Dr. B. B. Dutta)

fight elections, you find that there is no opposition. Is it a believable situation? I wonder what those who are guarding the constitutional and administrative machinery are doing. Reports should have poured in into the Home Ministry about this alarming situation. There is no freedom in Tripura in the interior.

Some people are killed, and official say that extremists have killed them. There are a lot of explosions. After being murdered, somebody is hanged on a tree, and they say it is a case of suicide. Then, some girls have been murdered. You go and see a body. There is a lot of Tik-20 on the mouth. Somebody has pushed it into the mouth after committing the murder. Madam, it is politically-motivated violence it is politically-organised violence. The evidence is there. You will find that the special target of this violence are the Youth Congress workers and Youth Congress girls. A large number of these victims are the Congress workers, particularly youth, who are fighting and who have been fighting against the misrule of the Left Front Government.

Madam, I put this question before this House. In February 1993 when elections were called in Tripura, when the Congress Government was in power, during the 30 pre-election days, eight people were killed. Five of these deaths were because of the explosion of a bomb. While the CPI (M) cadres were producing a bomb, there was a blast and five of them were killed. And three were murdered. This invoked the wrath of the Election Commission of India. The Left parties made a hue and cry. The elections were called off and ultimately President's Rule was imposed.

What is the situation now? Let us compare what is happening now with what had happened earlier. We know that in the North-East, in all the States, sometimes something hap-

pens, which is not wholly within the capacity of a Chief Minister or a Government's to control. But there in Tripura, something is happening as part of the Government's policy, the Left Front's policy. They pass off all violence in the name of revolutionary violence. Violence out of greed violence out of jealousy, violence out of enmity and everything else is passed off in the name of revolutionary violence. This is the worst kind of practice of Stalinist violence, a very degenerated version of violence. That is what is happening. The Government of India and the Ministry of Home Affairs must be seized of the situation.

Madam, just one minute more. Kindly allow me to say something.

THE DEPUTY CHAIRMAN: The same subject was allowed before two days in the House, and it was raised by Mr. Majumdar. So, this matter has been raised already in this week, just two days back. But I am permitting you. There are other names also.

DR. B. B. DUTTA: The recognised Opposition Leader has not been given a car till today. He has not been given a stenotypist. Because in the month of February he filed a case against the Government on certain issue, his entire security was taken away. Is it the way in which a democratic government functions in a State?

This matter might have been raised. Mr. Sudhir Majumdar might have raised something, but I have raised it against because everyday this is happening. Till yesterday it has happened. The nation is sleeping, and Parliament is not seized of what is happening there. So, I think that it is my duty to bring it to the notice of Parliament, this kind of very heinous crimes being committed in a State which is being run by an elected government with a brute majority.

Madam, I would just request you: let a communication go from this House to the Home Ministry to take

some correctie actions immediately, right now, because no constitutional machinery is working there. It is only the will of the Left Front that runs there.

SHRI SUDHIR RANJAN MAJUMDAR (Tripura): Madam....

उपसमाप्ति : आपने तो यह मामला उठाया था, मजूमदार साहब ।

SHRI SUDHIR RANJAN MAJUMDAR: I associate myself with this Special Mention raised by the hon. Member, Dr. B. B. Dutta.

Madam, violence, killings, arson etc. are happening everywhere, but these things are happening more in Tripura and West Bengal. Why is this happening? It is not that miscreants and criminals are doing it, but it is being done by the ruling party. You know the communist philosophy. They never believe in democracy. Though they pose themselves as democrats and sometimes they raise a hue and cry for democracy, in their work, in their day-to-day administration, they are not following the norms of democracy or the norms of functioning of any democratic government.

What they are doing is that they are making their cadres Franksteins. They have politicised the entire machinery of the administration. So, ordinary people, innocent people or people who are not one with their opinion, are harassed they are killed, they are opinion, are harassed ther killed, theyy are oppressed and everything they are oppressed and everything

Matam, what is happening in Tripura is that the CPM Franksteins are doing this in the plain areas. In the hill areas, they have organised an organisation the ATTF. All Tripura Tribel Tiger Force. It is not another organisation. It is a camouflage organisation. It is shown as an extremist organisation, but there is a difference between this

organisation and actual extremists like the ULFA, the JKLF etc. The ATTF has been organised by the CPI(M) in a camouflaged way just to show that this is another organisation but the people, the leaders and the regulations are all supplied by the CPI(M). The ATTF is kidnapping government officials businessmen and ordinary people everyday. They are demanding ransom from the ordinary people and only after the ransom is received, these people are released. Since the State Government is encouraging all these things, we do not expect that they will take serious steps. If the State Government does not protect our Fundamental Right to security, it is the duty of the Government of India to come to our rescue. Therefore, I urge upon the Central Government to something to protect these people who are suffering very badly.

SHOWING OF KASHMIR AS DIS- PUTED AREA BY THE FOREIGN AIRLINES

SHRI SANJAY DALMIA (Uttar Pradesh): Madam, I had written to the hon. Minister for Civil Aviation drawing his attention to this matter. I had sent two or three reminders. I have not got a reply so far. I have written to the Chairman of the House to use his good offices to get me a reply, which I have not got so far. Then I requested the hon. Minister to allow me a Short Notice Question, which was also refused. That is why I am thankful to you for allowing me to speak on this.

THE DEPUTY CHAIRMAN: How it happened should not be mentioned. This is what happened behind the scene.

SHRI SANJAY DALMIA: I am trying to raise the question and I am thankful to you that you have allowed me.